

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2360  
ANSWERED ON:08.12.2014  
CONVERSION OF AIRSTRIP INTO AIRPORT  
Singh Dr. Satya Pal

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) the criteria fixed by the Government for conversion of airstrip into airport;
- (b) whether the Government proposes to convert the airstrip located at Bhadsana village in Moradabad district of Uttar Pradesh into airport;
- (c) if so, the details thereof along with the time by which conversion work of the said airstrip is likely to start and be completed; and
- (d) if not, the reasons therefor?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION (Dr. Mahesh Sharma)

- (a): There is no fixed criteria for the conversion of an airstrip into an airport. The development/upgradation of airports is a continuous process and is undertaken by Airports Authority of India (AAI) from time to time depending on the request/proposal from the State Government, commercial viability, socio-economic considerations, availability of land, budgetary support and demand from various sections of the society etc.
- (b)&(c): A proposal was received from the State Government of Uttar Pradesh to construct an airport at Moradabad. However, the development of the airport depends upon transfer/availability of land free of cost and free from all encumbrances from State Government to AAI.
- (d): Does not arise.